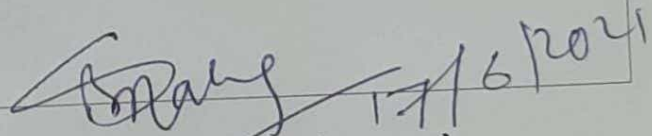


In the Court of **Sri. Syed Baleegur Rahaman**

III Addl District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District,  
Cause List Dated: **18-06-2021**.

(Morning Session)	(Afternoon Session)
<b>Steps</b> 1 M.C. 5059/2020 2 P and SC 5023/2020	<b>Evidence</b> 1 M.V.C. 12/2017 2 M.V.C. 102/2018 3 M.V.C. 11/2019 4 M.V.C. 12/2019 5 P and SC 5043/2019 6 M.V.C. 53/2020
<b>Notice</b> 3 R.A. 5050/2019 4 R.A. 5018/2020 5 R.A. 5019/2020 6 R.A. 5024/2020 7 M.V.C. 34/2020 8 M.C. 5186/2020 9 R.A. 5107/2020 10 R.A. 5123/2020 11 M.V.C. 67/2020	<b>Arguments</b> 7 R.A. 5005/2019 8 M.A. 5038/2019 9 M.C. 5068/2019 10 M.A. 5051/2020
	<b>Charge</b> 14 SC 5064/2017

  
**(Syed Baleegur Rahaman)**  
III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District.  
Anekal, Bengaluru Rural Dist.

**NOTE:**

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.
2. All other Civil Cases listed on 18-06-2021 are posted to 31.07.2021.